

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :09-06-2026

**Date : 06.06.2026**

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
1329/2026	06.06.2026	WP (C) - 5110/2011	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	
1330/2026	06.06.2026	WP (C) - 34953/2025	TRINATH CHARAN BHUYAN	GENERAL		Annexure	WRIT BRANCH (DIVISION BENCH-3)
1331/2026	06.06.2026	BLAPL-3068/2026	PABITRA KUMAR PAIK	GENERAL		Entire Document	BAIL-2
1332/2026	06.06.2026	WP (C) - 14407/2019	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)
1333/2026	06.06.2026	WP (C) - 14492/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-7
1334/2026	06.06.2026	WP (C) - 12911/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-7
1335/2026	06.06.2026	WP (C) - 14327/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-6
1336/2026	06.06.2026	WP (C) - 14495/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-7
1337/2026	06.06.2026	WP (C) - 17769/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	
1338/2026	06.06.2026	WP (C) - 10498/2026	GOKULANANDA PARIDA	GENERAL		Entire Brief	
1339/2026	06.06.2026	JCRLA-41/2017	MANOJ KUMAR RANA	GENERAL		Entire Document	CRIMINAL APPEAL
1340/2026	06.06.2026	WP (C) - 16335/2018	DR JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-8
1361/2026	06.06.2026	WP (C) - 5331/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-04-23	WRIT BRANCH-7
1362/2026	06.06.2026	WP (C) - 16880/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-07	WRIT BRANCH-8

1363/2026	06.06.2026	WP (C) - 17419/2026	MOHIT KUMAR PATI	GENERAL		Order Dtd. 2026-07-13	WRIT BRANCH-8
1364/2026	06.06.2026	WP (C) - 17192/2026	MANAS PATI	GENERAL		Order Dtd. 2026-06-05	
1365/2026	06.06.2026	WP (C) - 16978/2008	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	
1341/2026	06.06.2026	CRLMC- 2538/2025	MADAN DAS	GENERAL		Order Dtd. 2026-03-25	
1342/2026	06.06.2026	WP (C) - 13047/2026	SAROJ KUMAR ROUTRAY	GENERAL		Order Dtd. 2026-05-01	WRIT BRANCH-6
1343/2026	06.06.2026	RSA- 27/2008	K. K. NATH	GENERAL		Order Dtd. 2026-03-17	SECOND APPEAL
1344/2026	06.06.2026	BLAPL- 3895/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-06-05	
1345/2026	06.06.2026	WP (C) - 14626/2026	KARMA DAS	GENERAL		Order Dtd. 2026-05-12	WRIT BRANCH-4
1346/2026	06.06.2026	WP (C) - 17663/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH (DIVISION BENCH-1)
1347/2026	06.06.2026	WP (C) - 17664/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	
1348/2026	06.06.2026	WP (C) - 20339/2025	K. K. MOHANTA	GENERAL		Order Dtd. 2025-07- 31Petition,Annexure,	WRIT BRANCH-2
1349/2026	06.06.2026	WP (C) - 17667/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH (DIVISION BENCH-1)
1350/2026	06.06.2026	WP (C) - 17684/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	
1351/2026	06.06.2026	WP (C) - 17703/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH (DIVISION BENCH-3)
1352/2026	06.06.2026	WA- 1882/2025	R. K. BARIK	GENERAL		Order Dtd. 2026-06-05	WRIT APPEAL
1353/2026	06.06.2026	CRLMC- 397/2015	J. D. MUDULI	GENERAL		Order Dtd. 2022-07- 26Petition,Annexure,Misc.case,	CRIMINAL MISC
1354/2026	06.06.2026	WP (C) - 17653/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH-8
1355/2026	06.06.2026	WP (C) - 17656/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	WRIT BRANCH-2
1356/2026	06.06.2026	WP (C) -	A. B.	GENERAL		Order Dtd. 2026-06-05	WRIT

		17659/2026	MALLICK				BRANCH-2
1357/2026	06.06.2026	WP (C) - 17660/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	
1358/2026	06.06.2026	WP (C) - 17662/2026	A. B. MALLICK	GENERAL		Order Dtd. 2026-06-05	
1359/2026	06.06.2026	FAO- 372/2026	D. BISWAL	GENERAL		Order Dtd. 2026-05-21 Judgement Dtd. 2026-05-21,	
1360/2026	06.06.2026	FAO- 258/2026	D. BISWAL	GENERAL		Order Dtd. 2026-05-21 Judgement Dtd. 2026-05-21,	

**N I C (Software Team)**